

Shri N. P. Sinha: The hon. Minister said that there is no shortage. But from the statement I find that the monthly requirements of *dhoties* and *saries* are not being complied with as shown in the monthly despatches in 1952. May I know what it is due to?

Shri T. T. Krishnamachari: Unfortunately, Sir, the first column in the statement is a little misleading. The monthly requirements is the demand made by the State. It is not necessarily the demand accepted by us. The hon. Member will compare the figures of supplies during 1951 and during 1952 and he will perceive that the supplies during 1952 have been far in excess of what was supplied in 1951.

Shri N. P. Sinha: My question was as against "the monthly requirements and monthly despatches in 1952." I only want to know if Government are taking steps to cover up that shortage in the near future.

Shri T. T. Krishnamachari: At the present moment I understand there is plenty.

FOREIGN NATIONALS IN INDIA

*458. **Shri Lakshman Singh Charak:** Will the Prime Minister be pleased to state:

(a) the number of nationals of other countries who have been in India up to December 1952; and

(b) whether any of them have been given Indian nationality?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) It is not possible to give a definite figure without knowing what specific period the hon. Member has in mind. Figures for 1952 have not yet been compiled. The latest information with Government relates to the number of foreigners registered in India on 31st December 1951, which was 70,326. This does not include Commonwealth citizens nor children under the age of 16 years.

(b) Since the commencement of the Constitution, 1085 foreigners have been recognised as Indian citizens. They are not, however, included in the figure given in part (a) as they were not foreigners on 31st December, 1952.

Shri K. K. Basu: May we know the proportion of the United States Nationals out of this 70,000 and out of the 1085 who have taken Indian nationality?

Shri Anil K. Chanda: If a separate question is put, I can supply the necessary information.

ALL-INDIA HANDICRAFTS BOARD

*460. **Shri S. N. Das:** (a) Will the Minister of Commerce and Industry be pleased to state the important recommendations of the All-India Handicrafts Board so far made to the Government?

(b) Which of these recommendations have been accepted and given effect to by Government?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 5.]

Shri S. N. Das: May I know, Sir, whether the Central Government have accepted the recommendation and, if so, which of the State buildings have been decorated or fitted with products of handicrafts so far?

Shri T. T. Krishnamachari: Which recommendation does the hon. Member mean, Sir? Item 1 states, Sir that.—

"All heads of States should be requested to get the Government houses and State buildings fitted with products of Handicrafts".

Shri S. N. Das: May I know, Sir, whether the Central Government has taken any steps to act according to this recommendation accepted by it?

Shri T. T. Krishnamachari: The answer given as against that particular number is:

"All State Governments were addressed in the matter. So far the Governments of Tripura, Kutch, Bihar and Manipur have replied saying that they are taking necessary action in the matter. Replies from other States are awaited."

SYNTHETIC OIL

*461. **Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to state what decision, if any, has been taken on the report of the firm employed in 1948 to examine the possibility of producing synthetic oil from low grade coal?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): Government have not taken any decision.